

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2011

Dated: 11th October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

M/s. Indowind Energy Ltd. Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s): Mr. G. Joshi

Counsel for the Respondent(s): Mr. Venkat Subramaniam T.R.
Mr. Raghvendra S. Srivatsa

ORDER

At the request of learned counsel for the respondent no.2, post the matter for hearing on 01.11.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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